

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CA (CAA) NO. 19/Chd/Hry/2017

In the matter of scheme of amalgamation of:

1. Jak Builders Private Limited

AND

2. Jaya Infra Private Limited ... Petitioner-Transferor Cos.

WITH

Jak Group Private Limited ...Petitioner-Transferee Co.

Present: - Mr. Sanjiv Kumar, Advocate for petitioner-companies.

Petitioner-companies filed documents of consent by way of affidavits of shareholders and creditors vide diary No. 3068 dated 05.01.2018 and in support of these documents, affidavits of authorised representatives of both the companies have also been filed vide diary No. 224 dated 19.01.2018. Learned counsel for the petitioner-companies seeks adjournment to argue the matter.

List the matter on 26.02.2018 for arguments.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

January 31, 2018

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